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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1558/89

New Delhi this 11th Day of April 1994

The Hon'ble Member Mr. J.P. Sharma, Member (J)
The Hon'ble Member Mr. S.R. Adige, Member (A)

Shri Ramesh Singh Rana,
Son of Shri C.R. Rana,
Resident of S-II/470,
Sadiq Nagar,
New Delhi.

... Applicant

(By Advocate: None

Versus

1. Commissioner of Police,
Police Headquarters,
I.P. Estate, New Delhi.
2. Additional Commissioner of Police (A.P.),
Police Headquarters, I.P. Estate,
New Delhi.
3. Deputy Commissioner of Police,
1st Bn. Kingsway Camp.,
Delhi.
4. Additional Commissioner of Police
(Southern Range),
Police Headquarters, I.P. Estate,
New Delhi. ... Respondents

(By Advocate: None

(SI. Swaroop Singh, Depute Person)

O R D E R (Oral)

Hon'ble Mr. J.P. Sharma, Member (J)

The applicant who is employed as Sub Inspector in Delhi Police was suspended by the order dated 15.11.1984 (Annexure 'A') by the Deputy Commissioner of Police.

The relief claimed by the applicant in this application was quashing of the order and have a direction to the respondents to treat the period of suspension as spent on duty with all the consequential benefits. The respondents have contested the application and in the reply filed on 15.3.1990 stated that the applicant since

be reinstated in service. The Tribunal by its order dated 11.8.1989 have admitted this application with respect to relief in Para 8(b) and (c).

2. None is present on behalf of the applicant.

On behalf of the respondents, Shri Swaroop Singh is present and he places before the Bench an order dated 26.9.1991 by which the suspension order dated 15.11.1984 in respect of Sub-Inspector, Ramesh Singh Rana have been quashed, and the period spent on suspension has been treated on duty. It is further observed that he shall be entitled to all the benefits including promotion to higher post. That Order has been taken on record.

3. In view of the above facts and circumstances, the application has become infructuous and is dismissed leaving the parties to bear their own costs.

Arif Ali
(S.R. Adige)
Member (A)

J.P. Sharma
(J.P. Sharma)
Member (J)

Mittal